

[English]

### IDSMT Scheme in Andhra Pradesh

4265. DR. L. RAMANA : Will the PRIME MINISTER be pleased to state :

(a) the details of IDSMT Scheme since inception including the amount sanctioned so far, State-wise;

(b) the progress of work done in Andhra Pradesh under the Scheme during the last two years; and

(c) the work to be taken up in Andhra Pradesh during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The Centrally sponsored scheme of Integrated Development of Small and Medium Towns is in operation since 1979-80. So far 828 towns have been covered under the scheme and Central assistance amounting to Rs. 258.05 crores released. The Statewise details are given in the attached statement.

(b) The following towns were covered under IDSMT during the last two years :-

1994-95 - Miryalaguda, Adoni, Sangareddy, Gudur, Hindupur and Bodhan (Central assistance released was Rs. 13 lakhs)

1995-96 - Amadalavalasa, Vizianagaram, Rajahmundry, Guntour, Chittoor, Warangal, (Central assistance released was Rs. 190 lakhs).

The progress of work done under the IDSMT scheme in Andhra Pradesh during the last two years is not satisfactory as many of the approved projects are yet to be grounded.

(c) Under the IDSMT scheme guidelines, the task of approval and monitoring of projects is delegated to the State Level Sanctioning Committee. Since this committee has not met during the current financial year, it is not possible to indicate the works proposed to be taken up in Andhra Pradesh during 1996-97.

### STATEMENT

Release of Central Assistance under IDSMT (From 1979-80 Till March 31, 1996)

(Rs. in Crores)

S.No.	Name of State/UT	Number of Towns Covered	Amount Released	Expenditure Reported
1	2	3	4	5
1.	Andhra Pradesh	66	19.83	25.00
2.	Arunachal Pradesh	4	0.71	0.49

1	2	3	4	5
3.	Assam	17	5.61	6.88
4.	Bihar	35	10.76	10.01
5.	Goa	6	1.67	1.19
6.	Gujarat	47	14.28	18.23
7.	Haryana	12	3.95	8.50
8.	Himachal Pradesh	4	1.16	1.08
9.	Jammu & Kashmir	7	1.77	1.72
10.	Karnataka	68	19.15	19.33
11.	Kerala	30	10.22	19.12
12.	Madhya Pradesh	65	19.33	25.25
13.	Maharashtra	90	31.59	42.97
14.	Manipur	10	2.66	3.36
15.	Meghalaya	7	1.95	3.84
16.	Mizoram	4	1.59	2.32
17.	Nagaland	6	2.01	3.59
18.	Orissa	39	10.98	12.68
19.	Punjab	22	8.80	20.35
20.	Rajasthan	41	15.22	28.01
21.	Sikkim	4	1.11	2.02
22.	Tamil Nadu	93	28.12	39.53
23.	Tripura	7	1.72	2.63
24.	Uttar Pradesh	73	21.83	26.49
25.	West Bengal	60	17.70	21.88
UNION TERRITORIES				
1.	A & N Islands	1	0.92	1.24
2.	Dadra & Nagar Haveli	2	1.00	0.16
3.	Daman & Diu	1	0.05	-
4.	Lakshadweep	1	0.25	-
5.	Pondicherry	6	2.11	1.45
Total		828	258.05	349.32

### Rehabilitation of Oustees

4266. SHRI DINSHA PATEL :

SHRI SATYAJITSING D. GAEKWAD :

Will the PRIME MINISTER be pleased to state :

(a) the number of land oustees displaced by various projects of Indian Oil, ONGC etc. who have not been yet rehabilitated in Gujarat;

(b) the time by which they are likely to be rehabilitated;

(c) whether jobs are being given in these undertakings to fake land oustees under a racket being hatched in connivance with the officials; and